

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2483

ANSWERED ON:12.03.2013

RECOGNITION TO NGOS

Baitha Shri Kameshwar ;Jawale Shri Haribhau Madhav

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the methodology adopted by the Government to accord recognition and also decide the amount of grants provided to various Non Governmental Organisations (NGOs) working for the welfare of SCs and OBCs;
- (b) the details of the NGOs granted recognition during each of the last three years and the current year, State-wise;
- (c) whether there is any proposal to enhance the financial grants to such NGOs; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

(a) & (b) Recognition to the Non-Governmental Organisations (NGOs) is not accorded by the Ministry. Grants provided to the NGOs are decided as per the financial norms under various schemes.

(c) & (d) Enhancement of grants to NGOs under various schemes is decided as and when the schemes are revised from time to time.